

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN REGION- CHENNAI
(Application u/s 14, 15, read with sections 17, 18 of the NGT Act 2010)**

O.A.NO. 253 OF 2024

IN THE MATTER OF:

Sri Chaitanya Sravanthi
Rep. by Founder and President, Dr. Shirin Rahman Shaik
D. No 48-8/12, Dwarakanagar,
Visakhapatnam,
Andhra Pradesh - 530016

.....Applicant

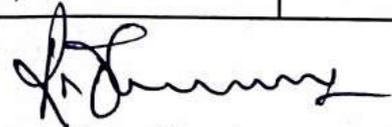
Vs

State of Andhra Pradesh & 9 Others

.....Respondents

**INDEX TO THE REPLY BY THE 9TH RESPONDENT TO THE REJOINER
FILED BY THE APPLICANT**

S No	Date	Description	Pg No
1	08.07.2025	Reply by the 9th Respondent to the Rejoinder filed by the applicant	1-4
2	30.03.2025	Annexure 1 - Guidelines by the Ministry of Ports, Shipping and Waterways	5-9
3	2023	Annexure 2 - Bill of Lading (Sample)	10-30
4	2023	Annexure 3 - Cargo declaration form III IGM (Sample)	31-33
5	2023	Annexure 4 - Bill of Entry for home consumption by Customs Department	34-42
6	2023	Annexure 5 - Certificate of Quality by Bureau Veritas Rus and SGS (Sample)	43-45
7	2023	Annexure 6 - Certificate of Quantity by Bureau Veritas Rus and SGS (Sample)	46-47



COUNSEL FOR 9TH RESPONDENT

M.R. DHARNICHANDER, M.A., B.L.,
ADVOCATE - E.No.Ms. 1373/93
27K, Third Floor, Pandu Klix Plaza,
No.330 (Old No.168), Thambu Chetty Street,
Chennai - 600 001. Mob: 94443 83850

Place : Chennai
Date: 08.07.2025

1

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN REGION- CHENNAI
(Application u/s 14, 15, read with sections 17, 18 of the NGT Act 2010)**

O.A.NO. 253 OF 2024

IN THE MATTER OF:

Sri Chaitanya Sravanthi
Rep. by Founder and President, Dr. Shirin Rahman Shaik
D. No 48-8/12, Dwarakanagar,
Visakhapatnam,
Andhra Pradesh - 530016

.....Applicant

Vs

State of Andhra Pradesh & 9 Others

.....Respondents

**REPLY BY THE 9TH RESPONDENT TO THE REJOINER FILED BY THE
APPLICANT**

I, S. Balamurali, S/o K. Selvaraj, Hindu, aged about 32 years having office at at 3rd Floor, Administrative Office building, Visakhapatnam Port Authority, do hereby solemnly affirm and state as follows:

I am the Visakhapatnam Port Authority, the 9th Respondent / Port and very well acquainted with the facts and circumstances of this case.

I deny all the allegations contained in the Rejoinder Application filed by the Applicant and the applicant is strict to proof of the same.

The applicant has no locus standi to file the above application on this ground alone the application is liable to be rejected.

1. As far as para 4 of the rejoinder of the applicant is concerned the 9th respondent denies that they are handling the Ammonium nitrate indiscriminately or unregulated commercial exploitation which endangers life, and in this regard, the applicant is strict to proof of the same. On the other hand, to import Ammonium nitrate, the central Government gives license to import and further in para 7 clearly mentions 8 statutory authorities are informed prior to berthing of vessels while handling every ammonium nitrate vessel. Apart from that in India more than 7 ports are handling the ammonium nitrate and not only the 9th respondent. Hence the allegations are liable to be rejected.
2. As far as para 5 to 7 and para 17 is concerned the respondent denies all the allegations. The 9th respondent recognized the classification of ammonium nitrate as fertilizer grade based on the bill of entry (Annexure 4) / bill of lading (Annexure 2) /

Place : Chennai
Date: 08.07.2025


Executive Engineer
Civil Engineering Department
Visakhapatnam Port Authority

12

Cargo Declaration Form III IGM (Annexure 3) / Certificate of Quality (Annexure 5), Certificate of Quantity (Annexure 6) filed with customs authority for payment of custom duty. Thereby, 9th respondent denies all the allegations of the applicant and they have to be strict to the proof of the same.

3. As far as Para 10 and 12 is concerned, according to the Explosive Act 1908 and Major Port Authorities Act 2021, the VPA do not have exclusive berths cargo wise. However, the berths are multi-purpose berths. Whenever, Ammonium Nitrate vessels call at VPA, one berth is exclusively dedicated for handling Ammonium Nitrate duly taking all kinds of precautionary measures and safety measures as prescribed by DGFASLI. No other cargo is permitted to be handled at such berths as long as the Ammonium Nitrate vessels are calling at VPA. It is also to mention that the frequency of Ammonium Nitrate vessels calling at VPA is far less when compared to other types of cargoes handled at VPA. Hence one berth cannot be exclusively spared for Ammonium Nitrate vessels even though the number of vessels calling at VPA is less. Hence one of the multipurpose berths is allotted as dedicated berth to handle Ammonium Nitrate when the vessel arriving with AN. It may be noted that EQ3, 4 and 6 which are berths where clean cargo is handled, are designated for handling AN.
4. As far as para 11, 18 and 36 is concerned, the 9th respondent denies all the allegations. The 9th respondent submit that by the letter dated 07.11.2024, (annexure 18) sent their compliance report and documents to the DGFASLI and in this regard, the said authority directed the VPA to comply the reports by their letter dated 18.11.2024 which was marked as (Annexure 19), thereafter by (annexure 20), the 9th respondent letter dated 07.01.2025 along with compliance report and documents to DGFASLI. Thereafter again the 9th respondent sent a letter to 04.02.2025, (annexure 21), seeking in view of the compliance report requested to give no objection certificate to issue permission for import of ammonium nitrate. In this regard DGFASLI sent a letter to the 9th respondent by their letter dated 10.03.2025 (annexure 22) stating that the 9th respondent can seek no objection only from APPCM (8th respondent) and not from the DGFASLI. Based on the above letter, the 9th respondent by their letter dated 18.03.2025, sent to the APPCB (8th respondent) to give no objection for importing the ammonium nitrate and as on date there is no reply from the 8th respondent till date. Hence the allegations that not following the several safety measures by the 9th respondent is liable to be rejected. Further in page no 84, clearly mentioned in the safety audit report, stated as follows:

"The overall impression of the audit team about the practices and procedures developed precautionary measures adopted by VPA was satisfactory. Hence the allegations of the respondent are liable to be rejected."

5. As far as para 13 is concerned, Cochin port is also handling the ammonium nitrate. In this regard we have filed annexure 4, regarding the handling of ammonium nitrate, published by Cochin Port Authority. The Karanja port also handles ammonium nitrate, as per the Ministry of Ports, Shipping and waterways notification. Thereby the allegations by the applicant are not true and are liable to be rejected. The guidelines from the notification is as follows:

Place : Chennai
Date: 08.07.2025


Executive Engineer
Civil Engineering Department
Visakhapatnam Port Authority

“Shipping of DG i.e. Explosives (Commercial/ Industrial) UN Class 1 and Ammonium Nitrate are permissible from ports in India that have been notified by the Ministry of Ports, Shipping and Waterways, Govt. of India on the recommendations of PESO. The Karanja (Mumbai), Tuticorin, Cochin, Chennai, Visakhapatnam, Diamond Harbour (Kolkata) ports are notified for Import/Export of Explosives.” - Annexure 1

6. As far as para 14 is concerned, Coromondal International and BASF are manufacturing fertilizer companies. The said fertilizer companies contain ammonium nitrate as a component of their nitrogen content. Hence the allegations of the applicant, that these companies are manufacturing fertilizer and not the ammonium nitrate are not correct.
7. As far as para 15 is concerned the allegations of the applicant, the proximity of strategic assets and strategic location of respondent no 9, necessitates the import of ammonium nitrate ought not to be permitted as any untoward incident involving an explosion would result in disaster consequences. On the other hand, if the strategic location is changed to any other major ports, far from the respondent no. 9, the ammonium nitrate cannot be supplied to the strategic location of the industries as it will be time consuming and there are more possibilities of explosions with long transport of the ammonium nitrate, especially in the eastern parts of India.
8. As far as para 16, and para 23 to 31 is concerned, imported ammonium nitrate is not explosive grade and in this regard, in the counter affidavit clearly and in detail, stated in para 10, 11, 12, in annexure 8, 9, 10, 11, 12. Hence the allegations of the applicant are liable to be rejected.
9. As far as para 19 is concerned, the applicant is simply denied that imported ammonium nitrate through 9th respondent is not used for food production in India. The 9th respondent has imported ammonium nitrate in India for food production, especially for manufacturing fertilizers. The applicant has not produced any documentary evidences to show that the 9th respondent has not imported ammonium nitrate for the food production. In the absence of any evidences, this Hon'ble Tribunal has to reject the applicant's contention.
10. As far as para 20 is concerned, the applicants themselves filed annexure 9, 11, 13, 15, letters sent by the Ministry of Coal. Hence the allegations of the applicant are liable to be rejected.
11. As far as para 21 is concerned, the 9th respondent denies that DGFASLI clearly mentioned in annexure 22 that they have no power to give objections and they have power only to oversee whether they have adapted safety measures or not. Hence the allegations that 9th respondent is not complying safety standards to handle Ammonium nitrate is not true, and rejecting the no objection certificate by the DGFASLI is not true and the said contentions are liable to be rejected.
12. As far as para 22, 32, 34, 35, is concerned, the Hon'ble Apex court has clearly held in several cases, the sustainable development approach is to be considered apart

Place : Chennai
Date: 08.07.2025


Executive Engineer
Civil Engineering Department
Visakhapatnam Port Authority

(K)

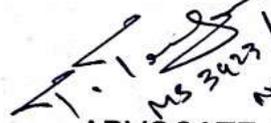
from the precautionary principle. Hence the allegations of the applicant are liable to be rejected.

It is therefore prayed that this Hon'ble Tribunal may be pleased to dismiss the original application and thereby render justice.

Solemnly affirmed by the deponent
at Chennai on this the 8th day of July, 2025 and
Signed his name in my presence


Executive Engineer
Civil Engineering Department
Visakhapatnam Port Authority

BEFORE ME


MS 3423/2022
NO 26
Rappathi Annad 34
Kodambakkam 24-24
(TAMIL NADU MANOR. 7)
ADVOCATE, CHENNAI

Place : Chennai
Date: 08.07.2025

Executive Engineer
Civil Engineering Department
Visakhapatnam Port Authority

(15)

F. No. PD-24015/9/2022-PD-V/III
Government of India
Ministry of Ports, Shipping and Waterways
(Ports Wing)

Transport Bhawan,
1, Parliament Street, New Delhi-110001.
Dated 30th March, 2022

To,

Chairpersons,
All Major Ports.

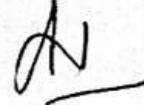
Sub: Advisory on shipping of Dangerous Goods.

Sir(s),

I am directed to forward herewith Advisory on shipping of Dangerous Goods for information and necessary action.

2. This issues with the approval of Secretary (PSW).

Yours faithfully,



(Rameshwar Kumar)

Under Secretary to the Govt. of India
Tel: 011-23311659
E-mail: rameshwar.k@nic.in

Encl: As above.

ADVISORY

Sub: Guidelines for transport of Dangerous Goods for the purpose of Import and Export - Reg.

In view of the involvement of various authorities in the transportation of Dangerous Goods from the Ports, under the respective laws, the following guidelines may be kept in view to facilitate the processes of clearances at notified Ports as per extant law.

A. GUIDELINES FOR EXPORTER/IMPORTER

1. Shipping of DG i.e. Explosives (Commercial/ Industrial) UN Class 1 and Ammonium Nitrate are permissible from ports in India that have been notified by Ministry of Ports, Shipping and Waterways, Govt. of India on the recommendations of PESO. The Karanja (Mumbai), Tuticorin, Cochin, Chennai, Visakhapatnam, Diamond Harbour (Kolkata) ports are notified for Import/Export of Explosives.
2. Section 72 of the Major Port Authorities Act, 2021, empowers the Ports to make regulations for handling DG, with the prior import/export authorisation of the concerned Ministry/Department in the Central Government. Regulations notified by the concerned Ports for handling DG are available in public domain on their websites. The exporter/importer may consult the concerned Ports websites.
3. Importers and Exporters who have supply orders in hand for supply of DG, must identify the notified Port which is compliant to handle authorised class of DG, before seeking Import/ Export Authorisation to ensure smooth shipping of the goods.
4. After receipt of Authorisation for Export/Import from DDP/DGFT or PESO, as the case may be, the importers/ exporters shall approach the Shipping Lines on their own, that follow the International Maritime Dangerous Goods Code(IMDG) for the purpose of packaging, safety etc.

7

5. Stuffing of containers for export shall be done in presence of custom officials and once ready in all aspects, shall be inside the ports for Shipment. Storage and stuffing inside the port shall not be allowed the inside of Port.
6. Before transporting the DG through road the importer/ exporter shall obtain prior of the local administration having jurisdiction of transport route
7. The Consignments packed with raw or solid wood packaging material, it should meet the Phytosanitary requirement ISPM - 15 (International Standards for Phytosanitary Measures No.15).
8. Importer/Exporter of the explosives shall transport the material with adequate number of armed (Not less than 2) guards/escorts from vessel till destination and vice versa.
9. Importer/Exporter of the explosives shall make arrangement of additional Tractor Trailers at ratio 1.5 (minimum 2 nos. TTs) from CFS to Port.
10. Importer/Exporter of the explosives shall ensure that vehicles carrying DG comply with Central Motor Vehicle Rules, 1989 and submit following documents to the Port Authority:
 - a. Fitness certificate of the vehicle
 - b. Insurance certificate
 - c. PUC
 - d. RC Book
11. Importer/Exporter of the explosives shall ensure that drivers must have undergone training for handling of transporting explosives as per CMV Rules, 1989 and accordingly Driver's license shall have endorsement by RTO for handling of dangerous goods.
12. The Driver shall
 - a. Observe all the precautions necessary for preventing fire, explosion or escape of explosives.

- 8
- b. Ensure display of red flag during day light and red light during night hours
 - c. TREM-Transport Emergency card to be conspicuously exhibited on the wind screen of the tractor-trailer.
13. For the requirements to be met for shipping of DG, SOPs notified by the respective Ports shall be followed.

B. RESPONSIBILITIES OF SHIPPING LINES

1. Ship Agent should submit the following documents to the Port Authority/ICEGATE in advance:

- i. Authorization for manufacturing Explosives from PESO
- ii. Authorisation for export of Explosives/DG from PESO/MoD/DGFT
- iii. Consent to accept the Cargo by the Master of the Vessel and importer/exporter
- iv. DG Manifest/Declaration
- v. Material Safety Data Sheet(MSDS)
- vi. Packaging certificate
- vii. Shipping bill/bill of lading
- viii. Customs clearance of the explosives to be handled.

2. Vessel Incharge/Shipping Agent will file Departure Manifest with Customs as soon as the ship leaves the port.

C. RESPONSIBILITIES OF PORT AUTHORITIES AT TRANSIT PORTS

The authorities in the Transit Port shall check the documents submitted for Shipment at the port of origin/loading Port, unless there is justified suspicion of mishandling.

D. GRIEVANCE REDRESSAL

19

Every notified port for export/import will have a Grievance Redressal Body involving members from Port Authority and Customs, to address the grievances in a time-bound manner.

10

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD,
98 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

B/L No. 1

Reference No.

Consignee

TO ORDER

FIRST ORIGINAL

Notify address

SOLAR INDUSTRIES INDIA LTD,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel

MV EAGLE TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

2 800 BAGS

Gross weight

3 509.262 MT

Net weight

3 500.000 MT

IEC: 0301024391
GST NO.: 37AACCS2132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not
being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 08.04.2023

FREIGHT ADVANCE
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST-PETERSBURG, 05TH MAY 2023

Number of original bills
3/THREE

Signature
**AS AGENT FOR AND ON BEHALF OF
MASTER OF THE MV EAGLE TRADER**



11

CODE NAME: 'CONGENBILL', EDITION 1994

Shipper
DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES
Reference No.

D/L No. 2

Consignee
TO ORDER

FIRST ORIGINAL

Notify address
SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUNG FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel
MV EAGLE TRADER Port of loading
ST PETERSBURG, RUSSIA

Port of discharge
VISAKHAPATNAM PORT, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	2 506.615 MT	2 500.000 MT
2 000 BAGS		
IEC: 0301024391		
GST NO.: 37AACC52132E3ZQ		
E-MAIL: SOLARVIZAG@GMAIL.COM		

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY.

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per CHARTER-PARTY dated 06.04.2023 FREIGHT ADVANCE, Received on account of freight: Time used for loading days hours.	SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above. Weight, measure, quality, quantity, condition, contents and value unknown IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void. FOR CONDITIONS OF CARRIAGE SEE OVERLEAF	
	Freight payable at AS PER C/P	Place and date of issue ST-PETERSBURG, 05TH MAY 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV EAGLE TRADER 	

12

CODE NAME: "CONGENELL", EDITION 1994

Page 2

Shipper
**DREYMOOR FERTILIZERS OVERSEAS PTE LTD,
96 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899**

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

D/L No. 3

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Rebby address
**SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA**

Vessel
MV EAGLE TRADER

Port of loading
ST PETERSBURG, RUSSIA

Port of discharge
VISAKHAPATNAM PORT, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	3 208.468 MT	3 200.000 MT
2 560 BAGS		

IEC: 0301024391
GST NO.: 37AACCS2132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

**CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY**

(of which NIL on deck at Shipper's risk; the Carrier not
being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 06.04.2023

FREIGHT ADVANCE.
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown.
IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below and of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable as
AS PER C/P

Place and date of issue
ST-PETERSBURG, 05TH MAY 2023

Number of original B/L
3/THREE

Signature
**AS AGENT FOR AND ON BEHALF OF
MASTER OF THE MV EAGLE TRADER**



13

CODE NAME: 'CONGENBILL', EDITION 1994

Page 2

Shipper
**DREYMOOR FERTILIZERS OVERSEAS PTE LTD,
96 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899**

BILL OF LADING
TO BE USED WITH CHARTER PARTIES

B/L No. 4

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Receiver
**SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA**

Vessel
MV EAGLE TRADER

Port of loading
ST PETERSBURG, RUSSIA

Port of discharge
VISAKHAPATNAM PORT, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	1 503.969 MT	1 500.000 MT
1 200 BAGS		

IEC: 0301024391
GST NO.: 37AACC82132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 08.04.2023

FREIGHT ADVANCE
Received on account of freight:

.....

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown.
IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue ST-PETERSBURG, 05TH MAY 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV EAGLE TRADER



14

CODE NAME: 'CONGENBILL', EDITION 1994

Page 2

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
86 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899

BILL OF LADING

TO BE USED WITH CHARTER PARTIES

B/L No. 5

Reference No.

Consignee

TO ORDER

FIRST ORIGINAL

Party address

SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel

MV EAGLE TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

Gross weight

Net weight

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

1 253.308 MT

1 250.000 MT

1 000 BAGS

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which Nil, on deck at Shipper's risk; the Carrier not
being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 06.04.2023

FREIGHT ADVANCE.
Received on account of freight:

Time used for loading days hours

SHIPPED at the Port of Loading in apparent good order and condition on
board
the Vessel for carriage to the Port of Discharge or so near thereto as she may
safely get
the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown
to WITNESSES whereof the Master or Agent of the said Vessel has signed the
number of
Bills of Lading indicated below all of this tenor and date any one of which being
accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST-PETERSBURG, 05TH MAY 2023

Number of original B/L

3/THREE

Signature

**AS AGENT FOR AND ON BEHALF OF
MASTER OF THE MV EAGLE TRADER**



15

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 6

Reference No.

Consignee

TO ORDER

FIRST ORIGINAL

Receiving address

SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAYATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUNG FLOOR, SHRIRAM TOWER, NEAR LIC
CHOWK, NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel

MY EAGLE TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

1 002.646 MT

Net weight

1 000.000 MT

800 BAGS

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per

CHARTER-PARTY dated 06.04.2023

FREIGHT ADVANCE.

Received on account of freight.

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST-PETERSBURG, 05TH MAY 2023

Number of original B/L

3/THREE

Signature

**AS AGENT FOR AND ON BEHALF OF
 MASTER OF THE MY EAGLE TRADER**



16

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING 13-02,
SINGAPORE 068 899

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

BiL No. 7

Reference No.

Consignee

TO ORDER

FIRST ORIGINAL

Receiving address

SOLAR INDUSTRIES INDIA LTD.
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
COMMERCIAL BANKING, 9C/A AND 9C/B,
GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel

MV EAGLE TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

751.985 MT

Net weight

750.000 MT

600 BAGS

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY.

[of which NE on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising]

Freight payable as per
CHARTER-PARTY dated 06.04.2023

FREIGHT ADVANCE,
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the Bill of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST-PETERSBURG, 05TH MAY 2023

Number of original B/L
3/THREE

Signature
**AS AGENT FOR AND ON BEHALF OF
MASTER OF THE MV EAGLE TRADER**



7

Shipper
DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
 96 ROBINSON ROAD, SIF BUILDING 13-02,
 SINGAPORE 068 899

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 8

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Notify addressee
SOLAR INDUSTRIES INDIA LTD.
 SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
 NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD,
 COMMERCIAL BANKING, 9C/A AND 9C/B,
 GROUND FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
 NAGPUR 440 001, MAHARASHTRA, INDIA

Vessel Port of loading
MV EAGLE TRADER ST PETERSBURG, RUSSIA

Port of discharge
VISAKHAPATNAM PORT, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	2 807.409 MT	2 800.000 MT
2 240 BAGS		

IEC: 0301024391
 GST NO.: 37AACC92132E3ZQ
 E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which N.E. on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
 CHARTER-PARTY dated 08.04.2023

FREIGHT ADVANCE.
 Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of the same and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue ST-PETERSBURG, 05TH MAY 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV EAGLE TRADER



Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 1

Consignee

TO ORDER HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Nobly address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

Gross weight

Net weight

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

4 812.702 MT

4 800.000 MT

TOTAL BAGS: 3 840

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
 CHARTER-PARTY dated 31.05.2023

FREIGHT ADVANCE.
 Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 02.07.2023

Number of original Bs/L
3/THREE

Signature
AS AGENT FOR AND ON BEHALF OF
MASTER OF MV LUCKY TRADER



Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

19

B/L No. 2

Consignee

TO ORDER HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Notify address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

Gross weight

Net weight

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

4 311.379 MT

4 300.000 MT

TOTAL BAGS: 3 440

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
 CHARTER-PARTY dated 31.05.2023

FREIGHT ADVANCE.
 Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 02.07.2023

Number of original Bs/L
3/THREE

Signature
AS AGENT FOR AND ON BEHALF OF
MASTER OF MV LUCKY TRADER





Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING

TO BE USED WITH CHARTER-PARTIES

Consignee

TO ORDER HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Notify address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

3 509.262 MT

Net weight

3 500.000 MT

TOTAL BAGS: 2 800

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

<p>Freight payable as per CHARTER-PARTY dated 31.05.2023</p> <p>FREIGHT ADVANCE. Received on account of freight:</p> <p>.....</p> <p>Time used for loading days hours.</p>	<p>SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.</p> <p>Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.</p> <p>FOR CONDITIONS OF CARRIAGE SEE OVERLEAF</p>	
	<p>Freight payable at AS PER C/P</p>	<p>Place and date of issue ST PETERSBURG, 02.07.2023</p>
	<p>Number of original Bs/L 3/THREE</p>	<p>Signature AS AGENT FOR AND ON BEHALF OF MASTER OF MV LUCKY TRADER</p>





Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 4

Consignee

TO ORDER HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Notify address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

2 205.822 MT

Net weight

2 200.000 MT

TOTAL BAGS: 1 760

IEC: 0301024391
GST NO.: 37AACCS2132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
 CHARTER-PARTY dated 31.05.2023

FREIGHT ADVANCE.
 Received on account of freight:

.....
 Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 02.07.2023

Number of original Bs/L
3/THREE

Signature
AS AGENT FOR AND ON BEHALF OF
MASTER OF MV LUCKY TRADER



57

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

B/L No. 5

Consignee

TO ORDER HDFC BANK LIM.TED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Notify address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

1 955.160 MT

Net weight

1 950.000 MT

TOTAL BAGS: 1 560

IEC: 0301024391

GST NO.: 37AACCS2132E3ZQ

E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD

FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not
being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 31.05.2023

FREIGHT ADVANCE,
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown, IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 02.07.2023

Number of original Bs/L
3/THREE

Signature
**AS AGENT FOR AND ON BEHALF OF
MASTER OF MV LUCKY TRADER**



53

Shipper

DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD, SIF BUILDING NO. 13-02,
SINGAPORE 068899

BILL OF LADING

TO BE USED WITH CHARTER-PARTIES

B/L No. 6

Consignee

TO ORDER HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

FIRST ORIGINAL

Notify address

SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440023, MAHARASHTRA, INDIA AND
HDFC BANK LIMITED,
WBO GROUP PLOT NO 18 BY 3 AND 18 BY 3 PART IT
PARK BEHIND PERSISTENT SYSTEMS SOFTWARE
TECHNOLOGY PARK GAYATRI NAGAR MOUZA
PARSODI NAGPUR 440022, INDIA

Vessel

MV LUCKY TRADER

Port of loading

ST PETERSBURG, RUSSIA

Port of discharge

VISAKHAPATNAM PORT, INDIA

Shipper's description of goods

AMMONIUM NITRATE (FERTILISER GRADE)
IN BAGS OF 1250 KG

Gross weight

3 058.071 MT

Net weight

3 050.000 MT

TOTAL BAGS: 2 440

IEC: 0301024391
GST NO.: 37AACCS2132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 31.05.2023

FREIGHT ADVANCE.
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 02.07.2023

Number of original Bs/L
3/THREE

Signature
AS AGENT FOR AND ON BEHALF OF
MASTER OF MV LUCKY TRADER



24

CODE NAME: 'CONGENIUM', EDITION 1994

Shipper
DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD SIF BUILDING 13-02 SINGAPORE

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

B/L No. 1

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Notify address
SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD.,
COMMERCIAL BANKING, 9C/A AND 9C/B, GROUND
FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001 MAHARASHTRA, INDIA

Vessel **MV BC RAEDA** Port of loading **ST PETERSBURG, RUSSIA**

Port of discharge
VISAKHAPATNAM, INDIA OR PARADEEP, INDIA

Shipper's description of goods	Net Weight	Gross weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	4 300.000 MT	4 311.378 MT

TOTAL BAGS: 3 440

IEC: 0301024391
GST NO: 37AACCS2132E3ZQ
EMAIL ID: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 25.07.2023

FREIGHT ADVANCE.
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue ST PETERSBURG, 10.09.2023
Number of original B/L 3/THREE	Signature  AS AGENTS FOR AND ON BEHALF OF MASTER OF MV BC RAEDA

10101
MUB
10.09.2023

Shipper
DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD SIF BUILDING 13-02 SINGAPORE

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 4

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Notify address
SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD.,
COMMERCIAL BANKING, 9C/A AND 9C/B, GROUND
FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001 MAHARASHTRA, INDIA

Vessel **MV BC RAEDA** Port of loading **ST PETERSBURG, RUSSIA**

Port of discharge
VISAKHAPATNAM, INDIA OR PARADEEP, INDIA

Shipper's description of goods	Net Weight	Gross weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	2 200.000 MT	2 205.822 MT
TOTAL BAGS: 1 760		

IEC: 0301024391
 GST NO: 37AACCS2132E3ZQ
 EMAIL ID: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
 CHARTER-PARTY dated 25.07.2023

FREIGHT ADVANCE.
 Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue ST PETERSBURG, 10.09.2023
Number of original B/L 3/THREE	Signature  AS AGENTS FOR AND ON BEHALF OF MASTER OF MV BC RAEDA

Shipper
DREYMOOR FERTILIZERS OVERSEAS PTE LTD.
96 ROBINSON ROAD SIF BUILDING 13-02 SINGAPORE

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

B/L No. 6

Reference No.

Consignee
TO ORDER

FIRST ORIGINAL

Notify address
SOLAR INDUSTRIES INDIA LTD.,
SOLAR HOUSE, 14, KACHIMET AMRAVATI ROAD,
NAGPUR 440 023, MAHARASHTRA, INDIA AND
ICICI BANK LTD.,
COMMERCIAL BANKING, 9C/A AND 9C/B, GROUND
FLOOR, SHRIRAM TOWER, NEAR LIC CHOWK,
NAGPUR 440 001 MAHARASHTRA, INDIA

Vessel
MV BC RAEDA

Port of loading
ST PETERSBURG, RUSSIA

Port of discharge
VISAKHAPATNAM, INDIA OR PARADEEP, INDIA

Shipper's description of goods	Net Weight	Gross weight
AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG	1 800.000 MT	1 804.763 MT
TOTAL BAGS: 1 440		

IEC: 0301024391
GST NO: 37AACCS2132E3ZQ
EMAIL ID: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER PARTY

(of which NIL on deck at Shipper's risk; the Carrier not being responsible for loss or damage howsoever arising)

Freight payable as per
CHARTER-PARTY dated 25.07.2023

FREIGHT ADVANCE
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
ST PETERSBURG, 10.09.2023

Number of original B/L
3/THREE

Signature



**AS AGENTS FOR AND ON BEHALF OF
MASTER OF MV BC RAEDA**

ICICI BANK LTD.
0059
MUS
10-10-2023
= 5 OCT 2023

MOOR FERTILIZERS OVERSEAS PTE LTD.
 RAFFLES PLACE, # 12-06 CLIFFORD CENTRE,
 SINGAPORE 048621

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

27
 B/L No. 2

Reference No.

Shipper
 SOLAR INDUSTRIES INDIA LTD.,
 11, ZADE LAYOUT, BHARAT NAGAR NAGPUR -
 440033,
 MAHARASHTRA, INDIA

Notify address
 SOLAR INDUSTRIES INDIA LTD.,
 11, ZADE LAYOUT, BHARAT NAGAR NAGPUR - 440033,
 MAHARASHTRA, INDIA

FIRST ORIGINAL

Vessel MV LADY BEGUM **Port of loading** ST PETERSBURG, RUSSIA

Port of discharge
 VISAKHAPATNAM, INDIA OR PARADIP, INDIA

Shipper's description of goods

AMMONIUM NITRATE IN BAGS OF 1250 KG
 FERTILIZER GRADE

Gross weight	Net weight
4 110.849 MT	4 100.000 MT

TOTAL BAGS: 3 280

IEC: 0301024391
 GST NO.: 37AACCS2132E3ZQ
 E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
 FREIGHT PAYABLE AS PER CHARTER-PARTY

Freight payable as per
 CHARTER-PARTY dated 25.10.2022

FREIGHT ADVANCE
 Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at
AS PER C/P

Place and date of issue
Saint-Petersburg, 15 January 2023

Number of original B/L
3/THREE

Signature

**AS AGENT FOR AND ON BEHALF OF
 MASTER OF THE MV LADY BEGUM**



28

MOOR FERTILIZERS OVERSEAS PTE LTD.
RAFFLES PLACE, # 12-06 CLIFFORD CENTRE,
SINGAPORE 048621

BILL OF LADING
TO BE USED WITH CHARTER-PARTIES

B/L No. 3A -

Reference No.

Consignee
SOLAR INDUSTRIES INDIA LTD.,
11, ZADE LAYOUT, BHARAT NAGAR NAGPUR -
440033,
MAHARASHTRA, INDIA

Notify address
SOLAR INDUSTRIES INDIA LTD.,
11, ZADE LAYOUT, BHARAT NAGAR NAGPUR - 440033,
MAHARASHTRA, INDIA

FIRST ORIGINAL

Vessel **MV LADY BEGUM** Port of loading **ST PETERSBURG, RUSSIA**

Port of discharge
VISAKHAPATNAM, INDIA OR PARADIP, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE IN BAGS OF 1250 KG FERTILIZER GRADE	5 298.985 MT	5 285.000 MT

TOTAL BAGS: 4 228

IEC: 0301024391
GST NO.: 37AACCS2132E3ZQ
E-MAIL: SOLARVIZAG@GMAIL.COM

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

Freight payable as per
CHARTER-PARTY dated 25.10.2022

FREIGHT ADVANCE.
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue Saint-Petersburg, 15 January 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV LADY BEGUM



IDEAL FERTILIZERS OVERSEAS PTE LTD,
 12-06 CLIFFORD CENTRE,
 MADRAS 048621

69

BILL OF LADING
 TO BE USED WITH CHARTER-PARTIES

B/L No. 70

Reference No.

Shipper
 IDEAL INDUSTRIAL EXPLOSIVES LIMITED,
 SECOND FLOOR, IDEAL TOWERS, OPP BHEL ENCLAVE,
 AKBAR ROAD TANDBUND SECUNDERABAD 500009 TS,
 INDIA

Consignee
 IDEAL INDUSTRIAL EXPLOSIVES LIMITED,
 SECOND FLOOR, IDEAL TOWERS, OPP BHEL ENCLAVE,
 AKBAR ROAD TANDBUND SECUNDERABAD 500009 TS,
 INDIA

FIRST ORIGINAL

Vessel MV LADY BEGUM **Port of loading** ST PETERSBURG, RUSSIA

Port of discharge VISAKHAPATNAM, INDIA OR PARADIP, INDIA

Shipper's description of goods	Gross weight	Net weight
AMMONIUM NITRATE IN BAGS OF 1250 KG FERTILIZER GRADE	501.323 MT	500.000 MT

TOTAL BAGS: 400

IEC CODE: 0904002071
 GST: 36AAACI3374G1ZO
 EMAIL ID: IDEALEXPLOSIVES@YAHOO.CO.IN

CLEAN ON BOARD
 FREIGHT PAYABLE AS PER CHARTER-PARTY

Freight payable as per
 CHARTER-PARTY dated 25.10.2022

FREIGHT ADVANCE
 Received on account of freight:

Time used for loading days hours

SHIPPED at the Port of Loading in apparent good order and condition on board the Vessel for carriage to the Port of Discharge or so near thereto as she may safely get the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown. IN WITNESS whereof the Master or Agent of the said Vessel has signed the number of Bills of Lading indicated below: all of this tenor and date any one of which being accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable as AS PER C/P	Place and date of issue Saint-Petersburg, 15 January 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV LADY BEGUM



30

REGISTRATION NO. 1994
FERTILIZERS OVERSEAS PTE LTD.
S PLACE, # 12-06 CLIFFORD CENTRE,
RE 048621

BILL OF LADING
TO BE USED WITH CHARTER PARTY

B/L No. 70

Reference No.

IDEAL INDUSTRIAL EXPLOSIVES LIMITED,
SECOND FLOOR, IDEAL TOWERS, OPP BHEL ENCLAVE,
AKBAR ROAD TANDBUND SECUNDERABAD 500009 TS,
INDIA

IDEAL INDUSTRIAL EXPLOSIVES LIMITED,
SECOND FLOOR, IDEAL TOWERS, OPP BHEL ENCLAVE,
AKBAR ROAD TANDBUND SECUNDERABAD 500009 TS,
INDIA

FIRST ORIGINAL

Vessel: **MV LADY BEGUM** Port of loading: **ST PETERSBURG, RUSSIA**

Port of discharge: **VISAKHAPATNAM, INDIA OR PARADIP, INDIA**

Shippers description of goods	Gross weight	Net weight
AMMONIUM NITRATE IN BAGS OF 1250 KG FERTILIZER GRADE	250.662 MT	250.000 MT

TOTAL BAGS: 200

IEC CODE: 0904002071
GST: 36AAACI3374G1Z0
EMAIL ID: IDEALEXPLOSIVES@YAHOO.CO.IN

CLEAN ON BOARD
FREIGHT PAYABLE AS PER CHARTER-PARTY

Freight payable as per
CHARTER-PARTY dated 25.10.2022

FREIGHT ADVANCE,
Received on account of freight:

Time used for loading days hours.

SHIPPED at the Port of Loading in apparent good order and condition on board
The Vessel for carriage to the Port of Discharge or as near thereto as she may safely get
the goods specified above.

Weight, measure, quality, quantity, condition, contents and value unknown.
IN WITNESS whereof, the Master or Agent of the said Vessel has signed the
number of
Bills of Lading indicated below all of this tenor and date any one of which being
accomplished the others shall be void.

FOR CONDITIONS OF CARRIAGE SEE OVERLEAF

Freight payable at AS PER C/P	Place and date of issue Saint-Petersburg, 15 January 2023
Number of original B/L 3/THREE	Signature AS AGENT FOR AND ON BEHALF OF MASTER OF THE MV LADY BEGUM



31

FORM III
CARGO DECLARATION
(SEE REGULATION 3 & 4)

Availability

Shipping Line, Agent :
Name of Ship : **LADY BEGUM**
Nationality of Ship : **MH**
163
9625607
2. Port Where report is made : **INVTZ1**
4. Name of Master : **EMRE YAMAN**

5. Port of Loading :

SR. No.	Bill of Lading No.	No. & Kinds of Packages eg. Cases, Cartons, Bags, Bales, Pieces etc.	Marks & No. Container No. & Seal No.	Gross Weight	Description of Goods	Name of Consignee, Importer, if different	DATE of presentation of B/E.	Name of Custom House Agent.	Rotation No.			Page	Remarks
									Cash Deposit W.R.No.	No. of Packages on which duty collected or ware-housed	Year (to be filled by port trust; No. of packages.		
6	7	8	9	10	11	12	13	14	15	16	17	18	19
4	38	4000 BAGS	AS PER BL	5013.231 MTS	AMMONIUM NITRATE IN BAGS OF 1250 KG FERTILIZER GRADE	Consignee : M/S SOLAR INDUSTRIES INDIA LIMITED F-501 SRI SATYA COMMERCIAL PLAZA ABOVE RAJASTHAN PALACE BOWDARA ROAD VISAKHAPATNAM 530004 AP Notify : M/S SOLAR INDUSTRIES INDIA LIMITED F-501 SRI SATYA COMMERCIAL PLAZA ABOVE RAJASTHAN PALACE BOWDARA ROAD VISAKHAPATNAM 530004 AP							
LC	15-01-2023												
5	4	1200 BAGS	AS PER BL	1502.969 MTS	AMMONIUM NITRATE PACKED IN BIG BAGS FERTILIZER GRADE	Consignee : M/S SALVO EXPLOSIVES AND CHEMICALS PVT LTD SY NO 756 786 ANKIREDDY PALLY KEESARA MANDAL RR DIDT TS-526006 Notify : M/S SALVO EXPLOSIVES AND CHEMICALS PVT LTD SY NO 756 786 ANKIREDDY PALLY KEESARA MANDAL RR DIDT TS-526006							
LC	15-01-2023												
6	5	400 BAGS	AS PER BL	581.323 MTS	AMMONIUM NITRATE PACKED IN BIG BAGS FERTILIZER GRADE	Consignee : M/S SALVO EXPLOSIVES AND CHEMICALS PVT LTD HSS TO M/S ORISSA EXPLOSIVES SY NO 569 766 767 SINGHARI VIL-LAGE BIRIDI POST ORISSA Notify : M/S SALVO EXPLOSIVES AND CHEMICALS PVT LTD HSS TO M/S ORISSA EXPLOSIVES SY NO 569 766 767 SINGHARI VIL-LAGE BIRIDI POST ORISSA							
LC	15-01-2023												



PRIOR ENTRY

For Assistant Commissioner of Customs
Custom House, Port Area
Visakhapatnam

[Handwritten signature]

34

[Custom Str: INVT21] CHA : AAAFS1529CCH001 [SANJEEVA CLEARING AGENCY]
 BE No/Dt./cc/Typ: 8326100/16/10/2023/N/H
 Importer Details : 0301024391 PAN : AACCS2132EFT001 AD Code : 6390058
 SOLAR INDUSTRIES INDIA LIMITED
 Inv No &Dt. : 368/2023 10/09/2023 DREYMOOR FERTILIZERS OVERSEAS PTE LT
 Item Details

slno	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV		
Qty	Unit	Unit Price	Ass Val	CETH	E.Notn	E.NSNO	CusDty Rt	ExcDty Rt	BCD amt (Rs.)	CVD amt (Rs.)
4	31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125								
		OKG A/HQ/MH/P5/660 (A4750)								
521.95		280.000000	31023000	050/2017	219A	2.50 %			308062.90	
Cus AIDC		011/2021	11	5.00%		616125.75				
MTS		12322515.50		NOEXCISE		0.00 %			0.00	
		Educational Cess on CVDs	:			0.00 %			0.00	
		Sec & Higher Edu. Cess on CVD	:			0.00 %			0.00	
		Customs Educational Cess	:			0.00 %			0.00	
		Customs Sec & Higher Edu. Cess	:			0.00 %			0.00	
		Social Welfare Surcharge:				10.00 %			92418.90	
		IGST		001/2017	III42	18.00 %			2401042.25	
		GST Cess		001/2017	56	0.00 %			0.00	

Rs.	12322515.50	Page Total	Rs.	3417649.80
Rs.	23520080.60	Inv. Gross Total	Rs.	6243355.50
BCD	Rs. 467362002.51	BE Gross Total	Rs.	125660825.10
ANTID	Rs. 7722023.20	NCD Duty	Rs.	0.00
CVD	Rs. 0.00	SAFEGUARD Duty	Rs.	0.00
CESS	Rs. 0.00	Sch 2 Spl Excise Duty	Rs.	0.00
TTA	Rs. 0.00	GSIA	Rs.	0.00
Edu. Cess CVD	Rs. 0.00	Customs Edu. Cess	Rs.	0.00
Health CVD	Rs. 0.00	Addl Duty - (Imports)	Rs.	0.00
SHE. Cess CVD	Rs. 0.00	SH Cust Edu. Cess	Rs.	0.00

Duty Payable: Rs. 125660824
 Rs. Twelve Crore Fifty Six Lakh Sixty Thousand Eight Hundred and Twenty Four only

IGM No/IR : 2357514-13/10/2023 Port Of Loading St Petersburg (Ex Le
 BL No : 2 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 3040 BGS Gross Wt. : 3810.055 MTS

IGM No/IR : 2357514-13/10/2023 Port Of Loading St Petersburg (Ex Le
 BL No : 3 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 2800 BGS Gross Wt. : 3509.262 MTS

IGM No/IR : 2357514-13/10/2023 Port Of Loading St Petersburg (Ex Le
 BL No : 4 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 1760 BGS Gross Wt. : 2205.822 MTS

IGM No/IR : 2357514-13/10/2023 Port Of Loading St Petersburg (Ex Le
 BL No : 5 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 1560 BGS Gross Wt. : 1955.160 MTS

IGM No/IR : 2357514-13/10/2023 Port Of Loading St Petersburg (Ex Le
 BL No : 6 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 1440 BGS Gross Wt. : 1804.763 MTS

35

5R001

BILL OF ENTRY FOR HOME CONSUMPTION

Custom Stn: INVTZ1] CHA : AAASF1529CCH001 [SANJEEVA CLEARING AGENCY
 No/Dt./cc/Typ:8326100/16/10/2023/N/H
 Importer Details :0301024391 PAN : AACCS2132EFT001 AD Code : 6390058
 LAR INDUSTRIES INDIA LIMITED
 Invoice No &Dt. : 362/2023 10/09/2023 DREYMOOR FERTILIZERS OVERSEAS PTE
 Invoice Val : 1064000.00 USD TOI: CF 96,ROBINSON ROAD,
 Weight : 0.00 SIF BUILDING 13-02,
 Insurance : 177128.90 INR SINGAPORE
 3 Load(Ass): Cust. House: SG -068899
 3 Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 0.00
 Discount Rate: 0.00 Discount Amount: 0.00
 D : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

BuyerSellerReltd : No

Item Details

Exchange rate: 1.00 USD = 84.1500 INR

no	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Unit Price	Ass Val	CETH	E.Notn	E.NSNO	CusDty Rt	ExcDty Rt	BCD amt (Rs)	CVD amt (Rs)
B/F	101517035.33						1004841.60	
		31023000 AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125					0.00	
		KG A/HQ/MH/P5/660(A4750)						
	186.75	280.000000	31023000	050/2017	219A	2.50 %	0.00	
		RODTEP 1 BCD:0 CVD:						
		BCD Fg 1467718.00 CVD Fg 0.00						
		011/2021 11 5.00%				2935436.00		
		58708718.05 NOEXCISE				0.00 %	0.00	
		Educational Cess on CVDs :				0.00 %	0.00	
		Sec & Higher Edu. Cess on CVD :				0.00 %	0.00	
		Customs Educational Cess :				0.00 %	0.00	
		Customs Sec & Higher Edu. Cess :				0.00 %	0.00	
		Social Welfare Surcharge:				10.00 %	440315.40	
		IGST 001/2017 III42				18.00 %	11439394.00	
		GST Cess 001/2017 56				0.00 %	0.00	

Rs. 58708718.05 Page Total Rs. 14815145.00

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under section 17 of the Customs Act 1962 any time before clearance.

[NIC]

01

BILL OF ENTRY FOR HOME CONSUMPTION

m Stn: INVTZ1] _____ CHA : AAASF1529CCH001 [SANJEEVA CLEARING AGENCY

Dt./cc/Typ:8326100/16/10/2023/N/H

er Details :0301024391 PAN : AACCS2132EFT001

AD Code : 6390058

INDUSTRIES INDIA LIMITED

&Dt. : 361/2023 10/09/2023

DREYMOOR FERTILIZERS OVERSEAS PTE

Item Details

RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load
	Unit Price				CusDty Rt	BCD amt (Rs.
	Ass Val	CETH	E.Notn	E.NSNO	ExcDty Rt	CVD amt (Rs.
31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125					
	HQ/MH/P5/660 (A4750)					
50	280.000000	31023000	050/2017	219A	2.50 %	1004841.60
DC	011/2021 11		5.00%		2009683.12	
	40193663.41	NOEXCISE			0.00 %	0.00
	Educational Cess on CVDs :				0.00 %	0.00
	Higher Edu. Cess on CVD :				0.00 %	0.00
	Customs Educational Cess :				0.00 %	0.00
	ms Sec & Higher Edu. Cess :				0.00 %	0.00
	l Welfare Surcharge:				10.00 %	301452.50
	IGST		001/2017	III42	18.00 %	7831735.50
	GST Cess		001/2017	56	0.00 %	0.00

Rs.	101517035.33	Page Total	Rs.	26622665.50
Rs.	101517035.33	Inv. Gross Total	Rs.	26622665.50
	Rs. 101517035.33	BE Gross Total	Rs.	26622665.50
	Rs. 1004841.60	NCD Duty	Rs.	0.00
	Rs. 0.00	SAFEGUARD Duty	Rs.	0.00
	Rs. 0.00	Sch 2 Spl Excise Duty	Rs.	0.00
	Rs. 0.00	GSIA	Rs.	0.00
	Rs. 0.00			
Cess CVD	Rs. 0.00	Customs Edu. Cess	Rs.	0.00
th CVD	Rs. 0.00	Addl Duty - (Imports)	Rs.	0.00
Cess CVD	Rs. 0.00	SH Cust Edu. Cess	Rs.	0.00

is an advance Customs Clearance document. The actual duty leviable change with variations in statutory rates of duty/exchange rate. assessment can also be made by the Customs Department under tion 17 of the Customs Act 1962 any time before clearance.

...continued on page:3

[NIC]

37

Indian Customs EDI System - Imports V1.5R001

R001

BILL OF ENTRY FOR HOME CONSUMPTION

Com Stn: INVTZ1] _____ CHA : AAFFS1529CCH001 [SANJEEVA CLEARING AGENCY
 o/Dt./cc/Typ:8326100/16/10/2023/N/H
 rter Details :0301024391 PAN : AACCS2132EFT001 AD Code : 6390058
 R INDUSTRIES INDIA LIMITED
 No &Dt. : 367/2023 10/09/2023 DREYMOOR FERTILIZERS OVERSEAS PTE

Item Details

RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load
	Unit Price				CusDty Rt	BCD amt (Rs.)
	Ass Val	CETH	E.Notn	E.NSNO	ExcDty Rt	CVD amt (Rs.)
31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125					
A/HQ/MH/P5/660(A4750)						
'0	280.000000	31023000	050/2017	219A	2.50 %	56483.60
AIDC	011/2021 11		5.00%		112967.21	
	2259344.25	NOEXCISE			0.00 %	0.00
	Educational Cess on CVDs :				0.00 %	0.00
	& Higher Edu. Cess on CVD :				0.00 %	0.00
	Customs Educational Cess :				0.00 %	0.00
	toms Sec & Higher Edu. Cess :				0.00 %	0.00
	ial Welfare Surcharge:				10.00 %	16945.10
	IGST	001/2017	III42		18.00 %	440233.19
	GST Cess	001/2017	56		0.00 %	0.00
Rs.	29510766.08		Page Total		Rs.	7503525.50
Rs.	29510766.08		Inv. Gross Total		Rs.	7503525.50
	Rs. 443841921.91		BE Gross Total		Rs.	119417469.60
	Rs. 7413960.30		NCD Duty		Rs.	0.00
ID	Rs. 0.00		SAFEGUARD Duty		Rs.	0.00
	Rs. 0.00		Sch 2 Spl Excise Duty		Rs.	0.00
S	Rs. 0.00		GSIA		Rs.	0.00
	Rs. 0.00					
. Cess CVD	Rs. 0.00		Customs Edu. Cess		Rs.	0.00
lth CVD	Rs. 0.00		Addl Duty - (Imports)		Rs.	0.00
. Cess CVD	Rs. 0.00		SH Cust Edu. Cess		Rs.	0.00

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under Section 17 of the Customs Act 1962 any time before clearance.

...continued on page:11

58

VI.88001

BILL OF ENTRY FOR HOME CONSUMPTION

[Customs Sta: INVT11] CHA : AAAPS1529CCH001 [SAMJEEVA CLEARING AGENCY]
 BE No/Dt./cc/Yr: 9326100/16/10/2023/W/R
 Importer Details: 10301024391 PAN : AACCS2132EFT001 AD Code : 6390558
 SOLAR INDUSTRIES INDIA LIMITED
 Inv No & Dt. : 382/2023 10/09/2023 DREYMOOR FERTILIZERS OVERSEAS PTE LT
 Inv Val : 278950.00 USD TOI: CF 96, ROBINSON ROAD,
 Freight : 0.00 SIF BUILDING 13-02,
 Insurance : 48438.09 INR SINGAPORE
 EWB Load(Ass): Cust. House: SG -068899
 EWB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 0.00
 Discount Rate: 0.00 Discount Amount: 0.00
 EDD : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

BuyerSellerReltd : No

Item Details

Exchange rate: 1.00 USD = 84.1500 INR

Sino	RITC	Description	CTH	C. Notn	C. NSNO	RSP	Load	PROV
Qty	Unit	Unit Price	Ass Val	CETH	E. Notn	E. NSNO	CusDty Rt	ExcDty Rt
						BCD amt (Rs)		CVD amt (Rs)
B/P		443841921.91					7413960.30	0.00
1	31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125						RE
	OKG A/HQ/MH/P5/660(A4750)							
103.70		280.000000	31023000	050/2017	219A	2.50 %		0.00
Exim Notn :	RODTEP	1	BCD:0			CVD:		
	BCD Fg	61205.30	CVD Fg			0.00		
Cus AIDC		011/2021	11			5.00%	122410.66	
MTS		2448213.16	NOEXCISE			0.00 %		0.00
	Educational Cess on CVDs :					0.00 %		0.00
	Sec & Higher Edu. Cess on CVD :					0.00 %		0.00
	Customs Educational Cess :					0.00 %		0.00
	Customs Sec & Higher Edu. Cess :					0.00 %		0.00
	Social Welfare Surcharge:					10.00 %		18361.60
	IGST		001/2017	III42		18.00 %		477034.31
	GST Cess		001/2017	56		0.00 %		0.00

Rs.	2448213.16	Page Total	Rs.	617806.60
Rs.	2448213.16	Inv. Gross Total	Rs.	617806.60
Rs.	448290135.07	BE Gross Total	Rs.	120035276.20

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under section 17 of the Customs Act 1962 any time before clearance.

[NIC]

39

BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INVT21] CHA : AAAFS1529CCH001 [SANJEEVA CLEARING AGENCY]
 BE No/Dt./cc/Typ:8326100/16/10/2023/N/H
 Importer Details :0301024391 PAN : AACCS2132EFT001 AD Code : 6390058
 SOLAR INDUSTRIES INDIA LIMITED
 24 :Flat No.501, 5th Floor, Sri Satya C
 BowdaraRoad,Near Rajasthan Palace,
 Visakhapatnam 530004 Payment Method : Transaction

IGM No :2357514/13/10/2023 Port Of Loading :St Petersburg (Ex Le
 Cntry Of Orgn.: RUSSIA Cntry Of Consgn.:
 BL No : 1 H/BL No :
 Date : 10/09/2023 Date :
 No. Of Pkgs. : 3440 BGS Gross Wt. : 4311.378 MTS
 Marks:AS PER BL
 & Nos

Inv No &Dt. : 361/2023 10/09/2023 DREYMOOR FERTILIZERS OVERSEAS PTE LT
 Inv Val : 1204000.00 USD TOI: CF 96,ROBINSON ROAD,
 Freight : 0.00 SIF BUILDING 13-02,
 Insurance : 200435.33 INR SINGAPORE
 SVB Load(Ass): Cust. House: SG -068899
 SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 0.00
 Discount Rate: 0.00 Discount Amount: 0.00
 EDD : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

BuyerSellerReltd : No
 Item Details
 Exchange rate: 1.00 USD = 84.1500 INR

SlnO	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Qty	Unit	Unit Price	CETH	E.Notn	E.NSNO	CusDty Rt	BCD amt(Rs)	
		Ass Val				ExcDty Rt	CVD amt(Rs)	
1	31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125						RD
		OKG A/HQ/MH/P5/660(A4750)						
2597.50		280.000000	31023000	050/2017	219A	2.50 %	0.00	
Exim Notn :		RODTEP 1	BCD:0			CVD:		
		BCD Fg 1533084.30	CVD Fg			0.00		
Cus AIDC		011/2021 11		5.00%		3066168.50		
MTS		61323371.92	NOEXCISE			0.00 %	0.00	
		Educational Cess on CVDs :				0.00 %	0.00	
		Sec & Higher Edu. Cess on CVD :				0.00 %	0.00	
		Customs Educational Cess :				0.00 %	0.00	
		Customs Sec & Higher Edu. Cess :				0.00 %	0.00	
		Social Welfare Surcharge:				10.00 %	459925.30	
		IGST		001/2017	III42	18.00 %	11948859.00	
		GST Cess		001/2017	56	0.00 %	0.00	

Rs. 61323371.92 Page Total Rs. 15474952.90

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under section 17 of the Customs Act 1962 any time before clearance.

[NIC]

40

V1.5R001

BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INVT21] CHA : AAIFS1529CCH001 [SANJEEVA CLEARING AGENCY

BE No/Dt./cc/Typ:8326100/16/10/2023/N/H

Importer Details :0301024391 PAN : AACCS2132EFT001

AD Code : 6390058

SOLAR INDUSTRIES INDIA LIMITED

Inv No &Dt. : 367/2023 10/09/2023

DREYMOOR FERTILIZERS OVERSEAS PTE LTD

Inv Val : 350000.00 USD TOI: CF

96,ROBINSON ROAD,

Freight : 0.00

SIF BUILDING 13-02,

Insurance : 58266.08 INR

SINGAPORE

SVB Load(Ass):

Cust. House: SG

-068899

SVB Load(Dty):

HSS Load Rate: 0.00% Amount: 0.00

Misc. Charges: 0.00

0.00

Discount Rate: 0.00 Discount Amount: 0.00

EDD : 0.00

XBE Duty FG Int.: 0.00

Third Party:

BuyerSellerReltd : No.

Item Details

Exchange rate: 1.00 USD = 84.1500 INR

Slno	RITC	Description	RSP	Load	PROV
Qty	Unit Price	CTH	C.Notn C.NSNO	CusDty Rt	BCD amt (Rs)
Unit	Ass Val	CETH	E.Notn E.NSNO	ExcDty Rt	CVD amt (Rs)
B/F	414331155.83				7357476.70
					0.00
	31023000	AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 125			RD
	KG A/HQ/MH/P5/660(A4750)				
154.30	280.000000	31023000 050/2017 219A	2.50 %		0.00
Exim Notn :	RODTEP 1	BCD:0	CVD:		
	BCD Fg 681285.50	CVD Fg	0.00		
us AIDC	011/2021 11	5.00%	1362571.12		
TS	27251421.83	NOEXCISE	0.00 %		0.00
	Educational Cess on CVDs :		0.00 %		0.00
	Sec & Higher Edu. Cess on CVD :		0.00 %		0.00
	Customs Educational Cess :		0.00 %		0.00
	Customs Sec & Higher Edu. Cess :		0.00 %		0.00
	Social Welfare Surcharge:		10.00 %		204385.70
	IGST	001/2017 III42	18.00 %		5309939.50
	GST Cess	001/2017 56	0.00 %		0.00

Rs. 27251421.83

Page Total

Rs. 6876896.40

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under Section 17 of the Customs Act 1962 any time before clearance.

[NIC]

42

4633303
 Indian Customs EDI System - Imports V1.5R001
 v1.5R001

BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INVTZ1] CHA : AADES1257PCH001 [M/S.SRAVAN SHIPPING SERVICES P]
 BE No/Dt./Cc/Typ:4633303/14/02/2023/N/H
 Importer Details :0904002071 PAN : AAACI3374GFT001 AD Code : 02900EK
 IDEAL INDUSTRIAL EXPLOSIVES LTD
 7 :PLOT NO. 08, NPAKVN UDYOG
 L AREA, WAIDHAN VILLAGE
 MADHYA PRADESH 486886 Payment Method : Transaction

IGM No :2335377/14/02/2023 Port of Loading :St Petersburg (Ex Le
 Cntry Of Orgn.: RUSSIA Cntry Of Consign.:
 BL No : 70 H/BL No :
 Date : 15/01/2023 Date :
 No. Of Pkgs. : 200 BGS Gross Wt. : 250.662 MTS
 Marks: MV LADY BEGUM
 & NOS AMMONIUM NITRATE(FERTILIZER GRADE)

Inv No & Dt. : 534-D/2022 16/01/2023 DREYMOOR FERTILIZERS OVERSEAS PTE
 Inv Val : 195000.00 USD TOI: CF LTD. 24 RAFFLES PLACE,
 Freight : 0.00 12-06 CLIFFORD CENTRE,
 Insurance : 19527.44 INR
 SVB Load(Ass): Cust. House: SINGAPORE -048621
 SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 Discount Rate: 0.00 Discount Amount: 0.00
 EDD : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

Buyer/Seller Reltd : No
 Item Details Exchange rate: 1.00 USD = 82.7500 INR

S/No	RITC	Description	CTH	C.Noth	C.NSNO	RSP	Load	PROV
Qty	Unit	Unit Price	CETH	E.Noth	E.NSNO	Cus Dty Rt	BCD amt(Rs)	CVD amt(Rs)
1		31023000 AMMONIUM NITRATE IN BAGS OF 1250 KG EACH OF RUSSIA						
250.00		780.000000	31023000	050/2017	219A	2.50 %	403894.40	
		Cus AIDC	011/2021	11		5.00 %	807788.88	
		16155777.44	NOEXCISE			0.00 %	0.00	
		Educational Cess on CVDs				0.00 %	0.00	
		Sec & Higher Edu. Cess on CVD				0.00 %	0.00	
		Customs Educational Cess				0.00 %	0.00	
		Customs Sec & Higher Edu. Cess				0.00 %	0.00	
		Social welfare Surcharge:				10.00 %	121168.30	
		IGST	001/2017	III42		18.00 %	3147953.25	
		GST Cess	001/2017	56		0.00 %	0.00	

RS.	16155777.44	Page Total	RS.	4480804.80
RS.	16155777.44	Inv. Gross Total	RS.	4480804.80
BCD	RS. 403894.40	BE Gross Total	RS.	4480804.80
ANTID	RS. 0.00	NCD Duty	RS.	0.00
CVD	RS. 0.00	SAFEGUARD Duty	RS.	0.00
CESS	RS. 0.00	Sch 2 Spl Excise Duty	RS.	0.00
TTA	RS. 0.00	GSIA	RS.	0.00
Edu. Cess CVD	RS. 0.00	Customs Edu. Cess	RS.	0.00
Health CVD	RS. 0.00	Addl Duty - (Imports)	RS.	0.00
SHE: Cess CVD	RS. 0.00	SH Cust Edu. Cess	RS.	0.00

Duty Payable: Rs. 4480804
 Rs. Forty Four Lakh Eighty Thousand Eight Hundred and Four only

Container Details

GSTIN Details

Document No	Typ State Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
23AAACI3374G1ZV	G 23 MADHYA PRADE	17488629	3147953	0



**BUREAU
VERITAS**

Shaping a World of Trust

CERTIFICATE OF QUALITY
CHRUFJ22003438

This is to certify that, at the request of our Principals, we have performed the quality inspection of the under mentioned commodity upon completion of loading of cargo on board the carrying vessel:

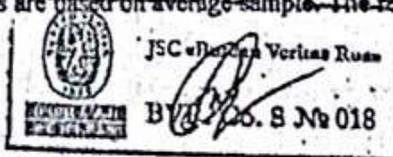
Description of Goods : AMMONIUM NITRATE IN BAGS OF 1250 KG
FERTILIZER GRADE
Vessel : MV LADY BEGUM
Port of Loading : ST PETERSBURG, RUSSIA
Port of Discharge : VISAKHAPATNAM, INDIA OR PARADIP, INDIA
Bill of Lading : NO. 7C DATED 15.01.2023
Quantity as per B/L No. : TOTAL NET WEIGHT: 180.000 MT
7C dated 15.01.2023 : TOTAL GROSS WEIGHT: 180.476 MT
TOTAL BAGS: 144

RESULTS OF INSPECTION

The sampling and chemical analyses were performed according to the requirements and the following results were obtained/the results of analysis are based on the average sample:

Parameter	Specification	Actual result	Method
NH ₄ NO ₃ , %	98 min	98.6	GOST 2-2013 lt. 7.4.1 (GOST 30181.6)
Nitrogen, %	34.4 min	34.5	GOST 2-2013 lt. 7.5.2
Moisture, %	0.6 max	0.4	GOST 2-2013 lt. 7.6.1
Organic Content calculated as carbon, %	0.2 max	<0.001	Gravimetry after carbon tetrachloride extraction
Prill Size: 1 - 4 mm, %	90 min	99	GOST 21560.1-82

Colour: White. The results of analysis are based on average sample. The results of inspection are valid at time and place of inspection stated.



Dated: 23rd of January, 2023
For and on behalf of
BUREAU VERITAS RUS


 CERTIFICATE OF QUALITY

VESSEL : MV BC RAEDA
GOODS DESCRIPTION AS PROVIDED BY THE CLIENT : AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG
NUMBER OF BAGS (AS PER B/L) : 3 440 BAGS
NET WEIGHT (AS PER B/L) : 4 300.000 MT
GROSS WEIGHT (AS PER B/L) : 4 311.378 MT
PORT OF LOADING (AS PER B/L) : ST. PETERSBURG, RUSSIA
PORT OF DISCHARGE (AS PER B/L) : VISAKHAPATNAM, INDIA OR PARADEEP, INDIA
B/L NO. AND DATE : NO. 1 DD 10.09.2023

THIS IS TO REPORT that in accordance with instructions received from our Principal, to perform quality inspection of the above-mentioned shipment of AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG we report the following:

SAMPLING: Manual sampling was performed by SGS, as per GOST 21560.0-82 during the loading of the vessel. Increments were collected from a freshly exposed surface while the material was in motion, on a systematic, known-mass interval basis, with a fixed-increment mass.

SHOWING ANALYSIS RESULTS: Composite sample was analysed according to GOST, ISO and AFPC standards. The following are the results of analysis performed at the SGS laboratory in St. Petersburg, Russia (sample No. 9906):

Test Items	Method	Specification	Analysis
NH ₄ NO ₃ , %	GOST 2 p. 7.4.1	98.0 min	98.9
Total Nitrogen, %	GOST 2 p. 7.5.2	34.4 min	34.4
Moisture (By Fisher Method), %	GOST 2 p. 7.6.2	0.8 max	0.4
Organic content, %	AFPC №17	0.2 max	less 0.003
Granulometry: 1 mm - 4 mm, %	ISO 8397	90.0 min	99.9
Colour	By visual	White	White

According to visual inspection, the goods were found granular, free flowing, and free from extraneous harmful substance at the time and place of loading / inspection.

The manual sampling method was agreed with the SGS Principal, as sampling by more reliable methods was not possible. The suitability of this sampling method is defined by the standard.

Any holder of this document is advised that information contained hereon is limited to the visual examination of the safety and readily accessible portions of the consignment only. Due to the limited access during inspection, items not recorded in the above description may be present.

This document is a witness of survey services rendering.

This document has been issued by SGS Vostok Limited (St. Petersburg) under its General Conditions of Service accessible at <http://www.sgs.com/en/Terms-and-Conditions.aspx>, based on the findings by SGS Singapore. Notwithstanding the issuance of this document by SGS Vostok Limited, the accuracy of the findings contained herein remains the responsibility of SGS Singapore.



SIGNED AND DATED AT
ST. PETERSBURG
SEPTEMBER 18, 2023



FOR AND ON BEHALF OF
SGS VOSTOK LIMITED
AS AN INDEPENDENT SURVEYOR

This document is issued, on the Client's behalf, by the Company under its General Conditions of Service printed overleaf. The Client's attention is drawn to the limitation of liability, indemnification and jurisdiction issues defined therein.

Any other holder of this document is advised that information contained hereon reflects the Company's findings at the time of its intervention only and within the limits of Client's instructions, if any. The Company's sole responsibility is to its Client and this document does not exonerate parties to a transaction from exercising all their rights and obligations under the transaction documents.

SGSPAPER
20157987





CERTIFICATE OF QUALITY

VESSEL	: MV BC RAEDA
GOODS DESCRIPTION AS PROVIDED BY THE CLIENT	: AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG
NUMBER OF BAGS (AS PER B/L)	: 3 040 BAGS
NET WEIGHT (AS PER B/L)	: 3 800.000 MT
GROSS WEIGHT (AS PER B/L)	: 3 810.055 MT
PORT OF LOADING (AS PER B/L)	: ST. PETERSBURG, RUSSIA
PORT OF DISCHARGE (AS PER B/L)	: VISAKHAPATNAM, INDIA OR PARADEEP, INDIA
B/L NO. AND DATE	: NO. 2 DD 10.09.2023

THIS IS TO REPORT that in accordance with instructions received from our Principal, to perform quality inspection of the above-mentioned shipment of AMMONIUM NITRATE (FERTILISER GRADE) IN BAGS OF 1250 KG we report the following:

SAMPLING: Manual sampling was performed by SGS, as per GOST 21560.0-82 during the loading of the vessel. Increments were collected from a freshly exposed surface while the material was in motion, on a systematic, known-mass interval basis, with a fixed-increment mass.

SHOWING ANALYSIS RESULTS: Composite sample was analysed according to GOST, ISO and AFPC standards. The following are the results of analysis performed at the SGS laboratory in St. Petersburg, Russia (sample No. 9906):

Test Items	Method	Specification	Analysis
NH ₄ NO ₃ , %	GOST 2 p. 7.4.1	98.0 min	98.9
Total Nitrogen, %	GOST 2 p. 7.5.2	34.4 min	34.4
Moisture (By Fisher Method), %	GOST 2 p. 7.6.2	0.6 max	0.4
Organic content, %	AFPC №17	0.2 max	less 0.003
Granulometry: 1 mm - 4 mm, %	ISO 8397	90.0 min	99.9
Colour	By visual	White	White

According to visual inspection, the goods were found granular, free flowing, and free from extraneous harmful substance at the time and place of loading / inspection.

The manual sampling method was agreed with the SGS Principal, as sampling by more reliable methods was not possible. The suitability of this sampling method is defined by the standard.

Any holder of this document is advised that information contained hereon is limited to the visual examination of the safety and readily accessible portions of the consignment only. Due to the limited access during inspection, items not recorded in the above description may be present.

This document is a witness of survey services rendering.

This document has been issued by SGS Vostok Limited (St. Petersburg) under its General Conditions of Service accessible at <http://www.sgs.com/en/Terms-and-Conditions.aspx>, based on the findings by SGS Singapore. Notwithstanding the issuance of this document by SGS Vostok Limited, the accuracy of the findings contained herein remains the responsibility of SGS Singapore.

SIGNED AND DATED AT
ST. PETERSBURG
SEPTEMBER 18, 2023

FOR AND ON BEHALF OF
SGS VOSTOK LIMITED
AS AN INDEPENDENT SURVEYOR



This document is issued, on the Client's behalf, by the Company under its General Conditions of Service printed overleaf. The Client's attention is drawn to the limitations of liability, indemnification and jurisdiction issues defined therein.

Any other holder of this document is advised that information contained hereon reflects the Company's findings at the time of its intervention only and within the limits of Client's instructions, if any. The Company's sole responsibility is to the Client and this document does not exonerate parties to a transaction from exercising all their rights and obligations under the transaction documents.

SGSPAPER
20157989



BUREAU VERITAS RUS
Pr. Pribyazovskaya St.
RUSSEY. 123456
491 228 75 43
BUREAUVERITAS.COM
BUREAU-VERITAS RU

AB



**BUREAU
VERITAS**

Shaping a World of Trust

CERTIFICATE OF QUANTITY
CHRUFJ22003438

This is to certify that, at the request of our Principals, we have performed the quantity inspection of the under mentioned commodity during and upon completion of loading of cargo on board the carrying vessel:

Description of Goods	: AMMONIUM NITRATE IN BAGS OF 1250 KG FERTILIZER GRADE
Vessel	: MV LADY BEGUM
Port of Loading	: ST PETERSBURG, RUSSIA
Port of Discharge	: VISAKHAPATNAM, INDIA OR PARADIP, INDIA
Bill of Lading	: NO. 7C DATED 15.01.2023
Quantity as per B/L No.	: TOTAL NET WEIGHT: 180.000 MT
7C dated 15.01.2023	: TOTAL GROSS WEIGHT: 180.476 MT TOTAL BAGS: 144

RESULTS OF INSPECTION

The weight of cargo loaded into MV LADY BEGUM was ascertained by tally count during whole loading operations. Total quantity loaded as per BL no. 7C dated 15.01.2023:

TOTAL NET WEIGHT: 180.000 MT
TOTAL GROSS WEIGHT: 180.476 MT

 <p>TOTAL BAGS: 144 JSC Bureau Veritas Rus BVT, C. S. № 018</p>

Dated: 23rd of January, 2023
For and on behalf of
BUREAU VERITAS RUS

Certificate No. 181202-371554-SP-NR-MIN-1353-23-200/W1



CERTIFICATE OF QUANTITY

VESSEL	: MV BC RAEDA
GOODS DESCRIPTION AS PROVIDED BY THE CLIENT	: AMMONIUM NITRATE (FERTILISER GRADE)
NUMBER OF BAGS (AS PER B/L)	: 3 440 BAGS
NET WEIGHT (AS PER B/L)	: 4 300.000 MT
GROSS WEIGHT (AS PER B/L)	: 4 311.378 MT
PORT OF LOADING (AS PER B/L)	: ST. PETERSBURG, RUSSIA
PORT OF DISCHARGE (AS PER B/L)	: VISAKHAPATNAM, INDIA OR PARADEEP, INDIA
B/L NO. AND DATE	: NO. 1 DD 10.09.2023

THIS IS TO REPORT that in accordance with instructions received from our Principal, to perform tally count of the above-mentioned consignment, we hereby report the following:

RESULTS OF THE QUANTITY INSPECTION:

The weight of cargo loaded into MV BC RAEDA was ascertained by tally count during whole loading operations. Total quantity loaded as per BL NO. 1 DD 10.09.2023

NET WEIGHT: 4 300.000 MT
GROSS WEIGHT: 4 311.378 MT
BAGS: 3 440 BAGS

This document is a witness of survey services rendering.

This document has been issued by SGS Vostok Limited (St. Petersburg) under its General Conditions of Service, accessible at <http://www.sgs.com/en/Terms-and-Conditions.aspx>, based on the findings by SGS Singapore. Notwithstanding the issuance of this document by SGS Vostok Limited, the accuracy of the findings contained herein remains the responsibility of SGS Singapore.

SIGNED AND DATED AT
ST. PETERSBURG
SEPTEMBER 18, 2023


FOR AND ON BEHALF OF
SGS VOSTOK LIMITED
AS AN INDEPENDENT SURVEYOR



This document is issued, on the Client's behalf, by the Company under its General Conditions of Service printed overleaf. The Client's attention is drawn to the limitation of liability, indemnification and jurisdiction issues defined therein.

Any other holder of this document is advised that information contained herein reflects the Company's findings at the time of its intervention only and within the limits of Client's instructions, if any. The Company's sole responsibility is to its Client and this document does not constitute parties to a transaction from exercising all their rights and obligations under the transaction documents.

SGSPAPER
20157988



**BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN REGION-
CHENNAI.**

O.A.NO. 253 OF 2024

IN THE MATTER OF:

Sri Chaitanya Sravathi
.....Applicant

Vs

State of Andhra Pradesh & 9 Others

.....Respondents

REPLY BY THE
9TH RESPONDENT
TO THE REJOINDER
FILED BY THE APPLICANT

M.R.DHARANI CHANDER
COUNSEL FOR 9TH RESPONDENT

Place : Chennai
Date: 08.07.2025